

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 315 OF 2017 &  
IA NO. 783 OF 2017**

**Dated : 17<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s KVK Energy Ventures Pvt. Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Kumar Shrivastava  
Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. T.V.S. Raghavendra for R-1

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

Mr. Ruchir Mishra  
Mr. R. Mishra  
Mr. Sanjiv K. Saxena for R-3

Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan for R-10 to 12

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-13

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **18.09.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*